GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES LOK SABHA LINSTARRED OUESTION NO 951

UNSTARRED QUESTION NO.951 TO BE ANSWERED ON 22nd NOVEMBER, 2016

DAIRY DEVELOPMENT SCHEME

951. SHRI LAXMI NARAYAN YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has implemented dairy development scheme in Sagar region of Madhya Pradesh;
- (b) if so, the details thereof;
- (c) the number of dairy cooperatives functioning in the said region; and
- (d) the efforts made by the Government to increase the number of dairy cooperatives in the said region along with the success achieved by the Government as a result thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI SUDARSHAN BHAGAT)

- (a) The Government of India had sanctioned a project titled Bundelkhand Dairy Development Project phase I &II under Bundelkhand Special Package for Sagar region of Madhya Pradesh.
- (b) Bundelkhand Dairy Development Project phase-I was sanctioned in the year 2010-11 with the total outlay of Rs. 21.30 crore. The project was implemented in 6 districts i.e. Sagar, Chhatarpur, Panna, Damoh, Tikamgarh and Datia. After successful completion of phase-I, the Governemnt of India has sanctioned the phase-II in the year 2013-14 for four years with the total outlay of Rs. 29.33 crore. For implemention of phase-II, an amount Rs. 8.30 crore was released to Madhya Pradesh Cooperative Dairy Federation for the first year's acivities.
- (c) As per the information received from Madhya Pradesh State Cooperative Dairy Federation, at present 536 dairy cooperatives are functioning in the Sagar region under Bundelkhand Dairy Development Project.
- (d) Apart from the above 536 dairy cooperatives, 175 more dairy cooperatives are established under the other schemes. In the view of successful implementation of Bundelkhand Dairy Development Project, Government of Madhya Pradesh has allowed to establish a New Milk Union in the said region. The new Milk Union was registered in the month of Oct. 2016 under Cooperative Act 1960.